

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

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No.A-2/Listing/NCDRC/2023

Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA,
New Delhi – 110023.

Dated: 12th April, 2023

NOTICE

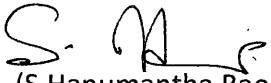
The Government of India, Ministry of Personnel, Public Grievances & Pensions, Department of Personnel & Training, vide its Office Memorandum F.No. 12/4/2020-JCA dated 11th April, 2023, has declared Friday, the 14th April, 2023, as a public holiday on account of the birthday of Dr.B.R.Ambedkar, for all Central Government Offices by invoking the powers under Section 25 of Negotiable Instruments Act, 1881 (26 of 1881).

Accordingly, the Registry of the National Commission will remain closed on 14th April, 2023.

Further, the Hon'ble President, National Commission, has directed that the cases which are listed for hearing before the Hon'ble National Commission on 14th April, 2023 shall be adjourned and will now be listed for hearing on 17th April, 2023, 18th April, 2023 and 19th April, 2023 along with the matters which are already listed for 17th April, 2023, 18th April, 2023 and 19th April, 2023.

This issues with the approval of the Hon'ble President.

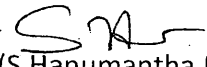
By Order


(S.Hanumantha Rao)

Joint Registrar

Copy to:

1. PPS to Hon'ble President, NCDRC
2. PS (s) to Hon'ble Member (s), NCDRC
3. PS to Joint Registrar, NCDRC
4. PA to Deputy Registrar, NCDRC
5. Assistant Registrar (s), NCDRC.
6. Court Master (s)/ SO (s) of RP/FA/CC/Listing Sections, NCDRC
7. Section Officer (IT) – for uploading the Notice on the website of the National Commission.
8. Notice Board/Main Entrance


(S.Hanumantha Rao)
Joint Registrar